

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 08.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Harish Purohit, Advocate	S.B.Civil Misc.Tr.Pet.No.72/2015, Smt.Chaya Shekhawat V/s Rajendra Singh	Mr.D.S.Baghela	Mr Meghraj Joshi & Ravindra Singh
08.	Shri Basant Raj Bhandari Advocate	S.B.Civil Misc.Tr.Pet.No.135/2015, Smt.Mala V/s Bharar Kumar	Mr.Bharat Shrimali.
03.	Shri Prashant Kumar Sharma, Retd; D.J.	S.B.Criminal Misc.Pet.No.1669 /2014, Smt.Lela Guta V/State & Ors. & S.B.Criminal Misc.Pet.No.872/2014, Smt. Shimpy & Ors. V/s State & Ors.	Mr.Ramesh Purohit	Mr.Jagat Tatia
04.	Shri Murlidhar Vaishnav, Retd; D.J.	D.B.C.M.A.No.2093/2013, Smt. Suman Saran V/s Rahul Saran	Mr.Manish Dadich	Mr.C.S.Kotwani
05.	Shri Danpat Choudhary, Advocate	S.B.Civil Misc.Tr.Pet.No.105/2015, Smt.Renu V/s Babulal	Mr.N.A.RajPurohit
06.	Smt.Meena Kothari, Advocate	S.B.Civil Misc.Tr.Pet.No.53/2015, Smt.Yagwanti Kanwar V/s Bhawani Singh	Dr.Nupur Bhati, & Mr.R.S.Shekawat	Mr.Ravindra Acharya
07.	Shri Danpat Chopudhary, Advocate	S.B.Civil Misc.Tr.Pet.No.109/2015, Smt.Bala V/s Bansilal	Mr.R.S.Chundawa
08.	Shri Danpat Choudhary, Advocate	S.B.Civil Misc.Tr.Pet.No.108/2015, Smt.Monika V/s Rupesh Kumar	Mr.Pradeep Shah, Sandeep Shah
09.	Dr.Prathista Dave, Advocate	S.B.Civil Misc Tr.Pet.No.96/2015, Smt.Meena Prajapt V/s Hastimal	Mr.M.A.Rao & D.L.Rawla	Mr.N.D.Nimbawat
10.	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Appeal No.98/2011, 99/2011, 101/2011, 103/2011, C.P.Chawla V/s Union of India & Ors.	Mr.B.K.Chawala & Sunil A. Vyas	Mr.Vijay Kumar Vyas

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR